

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-511

IB-491/ND/2021

IA/3470/2023, IA/892/2023, IA/1842/2023, IA/4541/2022, IA/3879/2022,
IA/5959/2021, IA/6022/2021, IA/4690/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

....Applicant

Vs.

Blue Bird Softtech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 07.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Krishnendu Datta, Sr. Adv., Mr. Prateek Kumar,
Ms. Vaishnavi, Ms. Apeksha Dhananjay, Advs.

For the Respondent : Mr. Sanjiv Sen, Sr. Adv., Mr. Kumar Anurag Singh,
Mr. Nakul Mohta, Mr. Zain A Khan, Ms. Riya Dhingra,
Ms. Anjali Singh, Mr. Anish Ahlawat, Mr. Pragya
Mishra, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IB-491/ND/2021:-

List the matter on **30.05.2024 at 11:30 am.**

IA/3470/2023, IA/892/2023, IA/1842/2023, IA/4541/2022,
IA/3879/2022, IA/5959/2021, IA/6022/2021, IA/4690/2022:-

List these applications on **30.05.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)